BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 34 OF 2024
IN ORIGINAL APPLICATION NO. 338/2023

IN THE MATTER OF

RAVENDRA SINGH …Applicant

V/s

NHAI AND ORS …Respondents

INDEX

Through

FILED THROUGH:
Chetan Jadon, Harsh Vardhan Singh
Counsel for the applicant
M. No. 9690051398
Email: jadonchetan969@gmail.com

\

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 34 OF 2024
IN ORIGINAL APPLICATION NO. 338/2023

IN THE MATTER OF

RAVENDRA SINGH …Applicant

V/s

NHAI AND ORS …Respondents

Additional Affidavit on behalf of Applicant along with Affidavit

To,
The Hon'ble Chairperson and His Companion Hon'ble Members of the Hon'ble Tribunal.

The Applicant above-named respectfully submits as under:

1. That this Hon'ble Tribunal, vide order dated 22.08.2025, was pleased to direct asunder:

   "8. In the meantime, the ADA is directed to take immediate action for properly managing the sewage in the area concerned, including the suction and disposal on a daily basis."

2. That the Applicant**,** in compliance with the said order, addressed a detailed communication dated 27.08.2025 to the District Magistrate, Agra, and

the Vice-Chairperson, Agra Development Authority (ADA), apprising them of the alarming condition of sewage water accumulated on the service lane and the National Highway. However, no effective action has been taken to date. Only one tractor is being sent occasionally, merely for the purpose of taking photographs to create a false impression of compliance for the record.

3. That despite clear and unequivocal directions of this Hon'ble Tribunal, the Respondent No. 2 Agra Development Authority (ADA) has failed to take appropriate and sustained measures for sewage management, particularly the daily suction and disposal mandated under the order.
4. That even after a considerable lapse of time, there has been no visible or effective compliance, resulting in continued environmental degradation, severe stench, and public inconvenience to the local residents of the area.
5. That the Respondent No. 2, vide its purported compliance report dated 19.09.2025, has abdicated its responsibility and sought to shift the entire blame upon the Zila Panchayat, Agra, thereby evading its own statutory duties. This conduct is contrary to the directions of this Hon'ble Tribunal and amounts to wilful non-compliance. Meanwhile, sewage continues to overflow unabated, aggravating the situation daily.
6. That there is now an imminent risk of the sewage overflowing onto the National Highway, posing a grave threat to public health, road safety, and

the environment**.** Despite the Applicant's further email communication dated 05.11.2025 addressed to the DM, Agra and the Vice-Chairperson, ADA, no remedial measures have been undertaken. True Copy of the Email dated 05.11.2025 is annexed herewith and marked as **ANNEXURE A-1** at Page **6** .

7. That the photographs annexed by ADA with its Additional Status Report are misleading and do not reflect the prevailing ground reality. No substantial work has been carried out as per this Hon'ble Tribunal's direction dated 22.08.2025. True Copy of the Photographs dated 05.11.2025 is annexed herewith and marked as **ANNEXURE A-2** at Page **7-14**

8. That several hotels, hospitals, and unauthorized colonies have mushroomed in the area under the very nose of ADA, without any proper sewage disposal system or environmental clearance. This unchecked and unregulated development demonstrates the gross negligence and inaction of ADA in fulfilling its statutory obligations. There exists a glaring discrepancy between the show-cause notices claimed to have been issued by UPPCB and the ADA's report**,** which mentions none.

9. That the ADA's own report filed on dated 01.11.2025 acknowledges the problem but takes no remedial steps. Further, on Page 13 of the said report, ADA mentions three tanker numbers purportedly used for sewage suction.

Upon verification from the RTO Office, Agra, it was found that two of these are tractors (Registration Nos. UP80FH8063 and UP80DB8909**)** and the third, shockingly, is a motorcycle (UP80EX4073)**.** It is inconceivable how a motorcycle could possibly perform sewage suction. True Copies of the Registration Certificates of the said vehicles are annexed herewith and marked as **ANNEXURE A-3** at Page **15-17**

10. That such false and fabricated reports filed by ADA have no sanctity and amount to misleading this Hon'ble Tribunal. The Respondent is thereby attempting to evade responsibility while the situation continues to worsen on the ground.

11. That the persistent non-compliance of this Hon'ble Tribunal's order dated 22.08.2025 defeats the very purpose of the directions and warrants strict intervention by this Hon'ble Tribunal to ensure genuine and verifiable compliance.

12. That the Applicant undertakes to abide by any condition or direction this Hon'ble Tribunal may deem fit to impose while considering this application.

Through

FILED THROUGH:

Chetan Jadon, Harsh Vardhan Singh
Counsel for the applicant M. No. 9690051398
Email: jadonchetan969@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 34 OF 2024
IN ORIGINAL APPLICATION NO. 338/2023

IN THE MATTER OF

RAVENDRA SINGH ...Applicant

V/s

NHAI AND ORS ...Respondents

AFFIDAVIT

I, Ravendra Singh , aged about 61 years S/o Shri Shiv Raj presently r/o H.no 26, Gauri Kunj Colony, near transformer, Agra-Gwalior Road, Agra Fort, uttar Pradesh Agra 282003 do hereby most solemnly state and affirm as under:

1. I am the deponent in the official capacity mentioned above, as such I am competent in the present matter and am well conversant with the facts and circumstances of and competent to depose this affidavit.

That the contents of the accompanying Additional Affidavit have been drafted by my Counsel on my instructions, the content of the same has been explained to me in vernacular language and are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

DEPONENT

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of the present affidavit are correct to my knowledge and belief no part of the present affidavit is false and nothing material has been concealed therefrom

Verified at Agra on this 07th day of November, 2025.

DEPONENT

Explained by Shri. Ravendra Singh S/o Shiv Raj
The Deponent who solemnly affirms
on oath identified by.....
on This Day.....
Received Rs 2

436

ANNEXURE A-1

6

Gmail

RATAN SINGH <ratanagra78@gmail.com>

(no subject)

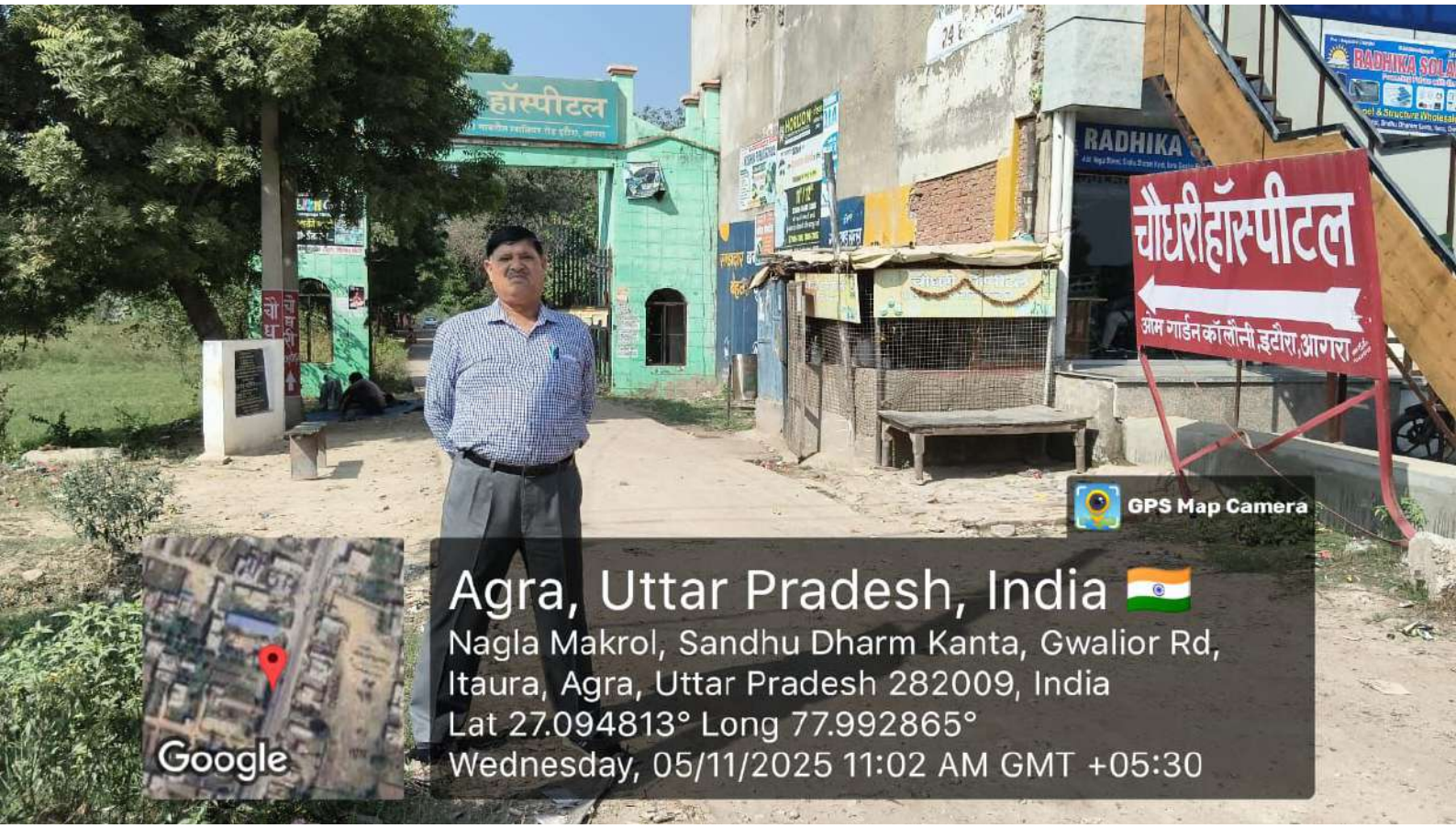
RATAN SINGH <ratanagra78@gmail.com> Wed, Nov 5, 2025 at 1:44 PM
To: dmagr@nic.in, vcadaagra@gmail.com, chairman@nhai.org, rspsinghdegreecollege@gmail.com

---------- Forwarded message ---------
From: **RATAN SINGH** <ratanagra78@gmail.com>
Date: Wed, Nov 5, 2025 at 1:37 PM
Subject:
To: <dmagr@nic.in>, <vcadaagra@gmail.com>, <chairman@nhai.org>, <rspsinghdegreecollege@gmail.com>

सेवा में, दिनांक: 05.11.2025
श्रीमान जिलाधिकारी महोदय,
आगरा।
महोदय

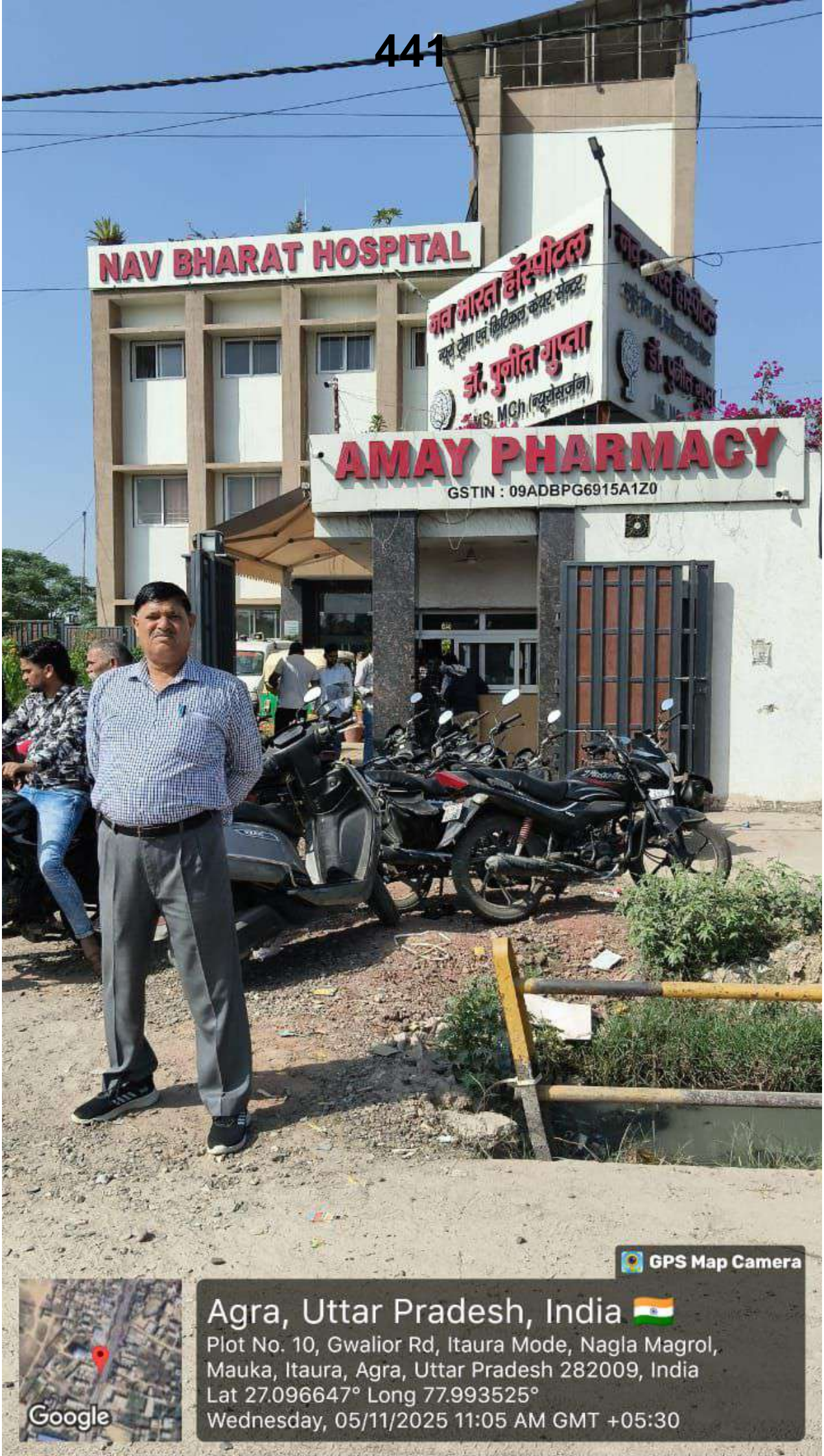
OA No. 338 / 23, IA No. 476 / 24 एवं 293/25 में दिनांक 06.05.2025 को सम्मानित एन0जी0टी0 कोर्ट के द्वारा रविंद्र सिंह बनाम नेशनल हाईवे अथॉरिटी ऑफ इंडिया में रोहता से बाद ग्वालियर रोड आगरा तक सर्विस एवं मुख्य मार्ग पर भरे हुए प्रदूषित पानी को निकालने हेतु जिम्मेदार अथॉरिटी को निर्देश देने का कष्ट करें एवं माननीय न्यायालय के आदेशों का अनुपालन कराया जाए। वहां की स्थानीय जनता एवं ग्वालियर रोड पर आने जाने वाले लोगों को काफी असुविधा एवं प्रतिदिन हो रही दुर्घटनाओं का सामना करना पड़ रहा है। अतः श्रीमान जी से पुनः प्रार्थना है कि माननीय न्यायालय के द्वारा दिनांक 06.05.2025 को आदेश पारित किया गया था एवं आपके सभी अधिवक्ता वहां उपस्थित थे लेकिन आज तक न्यायालय के आदेश का अनुपालन नहीं कराया जा रहा है। जो की अत्यंत गंभीर एवं लापरवाही का विषय है।
श्रीमान जिलाधिकारी महोदय से निवेदन है कि वह इस गंभीर समस्या का निस्तारण कर माननीय न्यायालय के आदेशों का अनुपालन कराने की कृपा करें।
भवदीय
संलग्नकः माननीय एन0जी0टी0 न्यायालय के
आदेश की छायाप्रति
(रविन्द्र सिंह राठौर)
प्रतिलिपिः निम्नलिखित को सूचनार्थ एवं पता: गौरी कुन्ज कालोनी बमरौली आवश्यक कार्यवाही हेतु प्रेषित रोड़, रोहता, आगरा
1. श्रीमान उपाध्यक्षक महोदय मो0नं0. 9720493474
आगरा विकास प्राधिकरण जयपुर हाउस आगरा।
2. चेयरमैन एन0एच0ए0आई0
3. क्षेत्रीय प्रदूषण अधिकारी
आवास विकास कालोनी आगरा।


GPS Map Camera
Agra, Uttar Pradesh, India
Iktora,, 3xvr+3pq, Gwalior Rd, Agra, Uttar Pradesh 282009, India
Lat 27.092639° Long 77.992153°
Wednesday, 05/11/2025 11:00 AM GMT +05:30
Google


हॉस्पीटल
RADHIKA
चौधरीहॉस्पीटल
ओम गार्डन कॉलोनी,इटौरा,आगरा
GPS Map Camera
Agra, Uttar Pradesh, India
Nagla Makrol, Sandhu Dharm Kanta, Gwalior Rd,
Itaura, Agra, Uttar Pradesh 282009, India
Lat 27.094813° Long 77.992865°
Wednesday, 05/11/2025 11:02 AM GMT +05:30
Google


GPS Map Camera
Agra, Uttar Pradesh, India
Iktora,, 3xvr+3pq, Gwalior Rd, Agra, Uttar Pradesh 282009, India
Lat 27.092637° Long 77.992128°
Wednesday, 05/11/2025 11:00 AM GMT +05:30
Google


चौधरीहॉस्पीटल
GPS Map Camera
Rohta, Uttar Pradesh, India
3xvv+v4, Rohta, Uttar Pradesh 282009, India
Lat 27.094612° Long 77.992946°
Wednesday, 05/11/2025 11:03 AM GMT +05:30
Google


NAV BHARAT HOSPITAL
नव भारत हॉस्पीटल
डॉ. पुनीत गुप्ता
AMAY PHARMACY
GSTIN : 09ADBPG6915A1Z0
GPS Map Camera
Google
Agra, Uttar Pradesh, India
Plot No. 10, Gwalior Rd, Itaura Mode, Nagla Magrol, Mauka, Itaura, Agra, Uttar Pradesh 282009, India
Lat 27.096647° Long 77.993525°
Wednesday, 05/11/2025 11:05 AM GMT +05:30


गौरी कुंज
GAURI KUNJ
GREEN GAS LIMITED
WARNING
GPS Map Camera
Rohta, Uttar Pradesh, India
4x5w+345, Bamrauli Rd, Nagla Padma, Rohta, Uttar Pradesh 282009, India
Lat 27.10776° Long 77.995322°
Wednesday, 05/11/2025 11:11 AM GMT +05:30
Google

443


GAURI KUNJ
GPS Map Camera
Rohta, Uttar Pradesh, India
4x5w+345, Bamrauli Rd, Nagla Padma, Rohta, Uttar Pradesh 282009, India
Lat 27.107767° Long 77.995297°
Wednesday, 05/11/2025 11:11 AM GMT +05:30
Google


GPS Map Camera
Agra, Uttar Pradesh, India
Radha Krishna Shukla (guruji Infront Of Rohta Inter College, Chauraha, Gwalior Rd, Near Rohta, New Suraksha Vihar Phase 1, Agra, Uttar Pradesh 282009, India
Lat 27.107223° Long 77.996843°
Wednesday, 05/11/2025 11:14 AM GMT +05:30
Google

REGISTRATION NO	UP80FH8063
REGISTERING AUTHORITY	AGRA RTO, UTTAR PRADESH

Owner Details

Owner's Name	RANJEET	S/W/D of	SHIV SHANKAR
Present Address	BAMRAULI AHEER, BAMRAULI AHIR, AGRA, Agra-282009		
Permanent Address	BAMRAULI AHEER, BAMRAULI AHIR, AGRA, Agra-282009		
Mobile No	8395871488		

Vehicle Details

Owner Sr.No	2	Vehicle Class	Agricultural Tractor(LMV)
Manufacturer	MAHINDRA & MAHINDRA LIMITED (TRACTOR)	Model	MAHINDRA 265 DI MKM POWER PLUS
Chassis No	MBNAAACAPKRE01777	Engine No	RKE2DBN7642
Registration Date	09-Jan-2020	Color	RED
Body Type	AGRIL. TRACTOR OPEN	Wheelbase	1880

Seating(in all) Cap	1	Standing Cap	0	Sleeping Cap	0

Unladen Weight	1820 Kgs.	GVW	2670 Kgs.
Fuel	DIESEL	Cubic Cap	2048.00
Emission norms	Bharat (Trem) Stage III A	No of Cylinders	3

Validity

Fitness/Regn upto	08-Jan-2035	MV Tax upto	
Insurance upto	20-Apr-2024	PUCC upto	11-Oct-2024

PUC Details	PUC no UP80001090001465 valid upto 11-Oct-2024
Insurance	From IFFCO Tokio General Insurance Co. Ltd. vide policy no MU177361 valid upto 20-Apr-2024

REGISTRATION NO	UP80DB8909
REGISTERING AUTHORITY	AGRA RTO, UTTAR PRADESH

Owner Details

Owner's Name	SHIV SHANKAR	S/W/D of	KITAB SINGH
Present Address	BAMRAULI AHIR, BAMRAULI AHIR, AGRA, Agra-282009		
Permanent Address	BAMRAULI AHIR, BAMRAULI AHIR, AGRA, Agra-282009		
Mobile No	8126720554		

Vehicle Details

Owner Sr.No	2	Vehicle Class	Agricultural Tractor(LMV)
Manufacturer	MAHINDRA & MAHINDRA LIMITED	Model	265 DI
Chassis No	NVBB00029	Engine No	NVBB00029
Registration Date	18-Dec-2014	Color	RED
Body Type	TRACTOR (OPEN)	Wheelbase	1880
Seating(in all) Cap	1	Standing Cap	0
Sleeping Cap			
Unladen Weight	1750 Kgs.	GVW	1750 Kgs.
Fuel	DIESEL	Cubic Cap	35.00
Emission norms	EURO 2	No of Cylinders	3

Validity

Fitness/Regn upto	17-Dec-2029	MV Tax upto	
Insurance upto	16-Jun-2021	PUCC upto	11-Dec-2020
PUC Details	PUC no UP08000480001048 valid upto 11-Dec-2020		
Insurance	From National Insurance Co. Ltd. vide policy no 462301312010000822 valid upto 16-Jun-2021		

447

REGISTRATION NO	UP80EX4073
REGISTERING AUTHORITY	AGRA RTO, UTTAR PRADESH

Owner Details

Owner's Name	DHARM SINGH	S/W/D of	S/O MAN SINGH
Present Address	VILL & POST-KAKUA, THANA-MALPURA, , Agra-283102		
Permanent Address	VILL & POST-KAKUA, THANA-MALPURA, , Agra-283102		
Mobile No	9536677863		

Vehicle Details

Owner Sr.No	1	Vehicle Class	M-Cycle/ Scooter(2WN)
Manufacturer	HERO MOTOCORP LTD	Model	PASSION PRO110(DRUM-SELF-CAST)
Chassis No	MBLJAR14XJHE02217	Engine No	JA06EUJHE02585
Registration Date	24-Jan-2019	Color	SBK
Body Type	SOLO WITH PILLION	Wheelbase	1235

Seating(in all) Cap	2	Standing Cap	0	Sleeping Cap	0

Unladen Weight	114 Kgs.	GVW	244 Kgs.
Fuel	PETROL	Cubic Cap	109.15
Emission norms	BHARAT STAGE IV	No of Cylinders	1

Validity

Fitness/Regn upto	23-Jan-2034	MV Tax upto	23-01-2034
Insurance upto	06-Dec-2023	PUCC upto	
Insurance	From NA vide policy no 0189773401 valid upto 06-Dec-2023		

Gmail

Chetan Jadon <jadonchetan969@gmail.com>

Additional Affidavit in EA 34 of 2024 in Ravendra Singh Vs NHAI and Ors

2 messages

Chetan Jadon <jadonchetan969@gmail.com> Fri 7 Nov at 2:23 pm
To: <utsav.saxena@vchambers.in>, <vardharma@gmail.com>, <lawadaagra@gmail.com>, <advpriyankaswami@gmail.com>, <roagra@uppcb.in>, <ashi.tiwari9205@gmail.com>

Sir/mam,
Please find attached copy of the Additional Affidavit on behalf of Applicant .

Regards
Adv. Chetan Jadon

BEFORE THE NATIONAL GREEN TRIBUNAL-1_pagenumber.pdf

Mail Delivery Subsystem <mailer-daemon@googlemail.com> Fri 7 Nov at 2:23 pm
To: <jadonchetan969@gmail.com>

Error Icon

Address not found

Your message wasn't delivered to **ashi.tiwari9205@gmail.com** because the address couldn't be found or is unable to receive email.

LEARN MORE

The response was:

```
550 5.1.1 The email account that you tried to reach does not exist. Please try
double-checking the recipient's email address for typos or unnecessary spaces. For
more information, go to https://support.google.com/mail/?p=NoSuchUser
98e67ed59e1d1-341d03fdd56sor3568677a91.1 - gsmtp
```